

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 76 and 82 of 2013**

**Dated : 13<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal Nos. 76 of 2013**

**Assam Power Distribution Co. Ltd. ... Appellant(s)**  
**Versus**  
**Assam Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. S. Genesh, Sr. Adv.  
Mr. Manu Seshadri  
Ms. Deepti Sarin  
Ms. Neha Gupta  
Ms. Ruby Singh Ahuja for R-2

Mr. Heshu Kayina for R-1

**Appeal Nos. 82 of 2013**

**Eastern India Power Tech Ltd. ... Appellant(s)**  
**Versus**  
**Assam Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Genesh, Sr. Adv.  
Mr. Manu Seshadri  
Ms. Deepti Sarin  
Ms. Neha Gupta  
Ms. Ruby Singh Ahuja

Counsel for the Respondent(s) : Mr. Heshu Kayina for R-1

Ms. Swapna Seshadri for R-2

**ORDER**

We have heard the learned counsel for the parties.

They are directed to file their respective Written Submissions on or before 31.01.2014 after serving copies on the other side.

Post the matter for Reporting Compliance on **6<sup>th</sup> February, 2014**.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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